

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2486  
ANSWERED ON:07.08.2001  
HUMAN RIGHTS COMMISSION  
IQBAL AHMED SARADGI;Y.S. VIVEKANANDA REDDY

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the 57th session of the Human Rights Commission has criticised India for failing to curb women and girls trafficking and rising violence against the rights of women;
- (b) if so, other fields where India had to face strong criticism by the Commission;
- (c) whether the Government have worked out any action plan to correct the system;
- (d) if so, the details thereof;
- (e) the details of the recommendations made by the Commission; and
- (f) the steps the Union Government propose to curb the women trafficking and violence against women ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS ( CH. VIDYASAGAR RAO )

- (a) to (f): The information is being collected and will be laid on the Table of the House.